CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

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OA No.060/01363/2017

Date of decision: 15.11.2017.

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CORAM: HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MRS. P. GOPINATH, MEMBER (A)

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M.A. Sayyed, age 52 years, S/o S.M. Ibrahim, R/o H.No.150, Sector 68, Kumbra, SAS Nagar, Mohali, Punjab (Member School Management Committee, Government Model High School, Sector 49, Chandigarh, Group-C.

...APPLICANT

(Present: Mr. Jagtar Kureel, Advocate)

VERSUS

- 1. Sub Divisional Officer (East)-cum-Assistant Electoral Registration Officer-02, Industrial Area, Phase-I, Chandigarh.
- 2. Hempal, Supervisor Officer of Election Branch, SDM Eastcum-Assistant Electoral Registration Officer-02, Industrial Area, Phase-1, Chandigarh.
- 3. District Education Officer, Chandigarh Administration, Sector 19, U.T. Chandigarh.

...RESPONDENTS

ORDER (ORAL)

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HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J):-

At the very outset, learned counsel for the applicant intends to withdraw the present Original Application (OA), to enable him to file fresh case, on the same cause of action, before the appropriate forum.

Therefore, the instant OA is hereby dismissed as withdrawn, with the aforesaid liberty, as prayed for.

(P. GOPINATH)
MEMBER (A)

(JUSTICE M.S. SULLAR) MEMBER (J)

Dated: 15.11.2017.